

NHRC to organise human rights program for global south nations

PIONEER NEWS SERVICE ■
NEW DELHI

National Human Rights Commission (NHRC) in collaboration with Ministry of External Affairs (MEA) is organising a six-day Indian Technical and Economic Cooperation (ITEC) Executive Capacity Building Programme on human rights for senior-level functionaries of the National Human Rights Institutions (NHRIs) of Global South here from March 3-8, NHRC said here on Sunday.

Forty seven participants from the NHRIs of 14 countries of Global South are likely to attend it.

These are Madagascar, Uganda, Samoa, Timor Leste, DR Congo, Togo, Mali, Nigeria, Egypt, Tanzania, Mauritius, Burundi, Turkmenistan, Qatar.

This customised programme has been developed in accordance to the need of NHRIs of participating countries and feedback provided earlier. Eminent persons with domain knowledge and expertise in capacity building and imparting training, will be the resource persons.

The programme will be inaugurated by Chairperson of NHRC, Justice V Ramasubramanian on Monday. The programme aims to provide insights into various dimensions of human rights, international

perspectives, and share NHRC, India's experience over the past three decades to enhance awareness among participants of various NHRIs. It seeks to strengthen South-South cooperation, enhance collaboration and networking, and improve human rights protection mechanisms through comprehensive capacity building and experience sharing.

The expected outcome includes developing a better understanding of international dimensions of human rights, a deeper understanding of NHRC, India's work in the field of human rights protection, and its best practices, which can be adopted by the other NHRIs, improved networking among NHRIs, fostering collaborations and partnerships at regional and international levels and enhanced capability to contribute towards the protection and promotion of human rights. The participants will engage in lectures and interactive sessions by eminent persons and practitioners in the field, cultural immersion and field visits.

The initiative is a part of NHRC's ongoing outreach efforts to enhance understanding and appreciation of various aspects of human rights and help in building capacity among senior functionaries of NHRIs.

NHRC and MEA to organise 6-day programme on human rights in city

STATESMAN NEWS SERVICE

NEW DELHI, 2 MARCH

The National Human Rights Commission (NHRC), in collaboration with the Ministry of External Affairs (MEA), will organise a six-day Indian Technical and Economic Cooperation (ITEC) Executive Capacity Building Programme on human rights for senior-level functionaries of the National Human Rights Institutions (NHRIs) from the Global South in New Delhi from March 3–8.

Altogether 47 participants from the NHRIs of 14 Global South countries are likely to attend the event, the NHRC said on Sunday.

The participating countries include Madagascar, Uganda, Samoa, Timor-Leste, DR Congo, Togo, Mali, Nigeria, Egypt, Tanzania, Mauritius, Burundi, Turkmenistan, and Qatar. This customised programme has been developed in accordance with the needs of the NHRIs of these countries



and feedback provided earlier. Eminent persons with domain knowledge and expertise in capacity building and imparting training will be the resource persons. NHRC Chairperson Justice V. Ramasubramanian will inaugurate the programme on March 3.

The programme aims to provide insights into various dimensions of human rights, international perspectives, and share NHRC's experience over the past three decades to enhance awareness among participants of various NHRIs. It seeks to strengthen South-South cooperation, enhance collaboration and networking, and improve human rights protection mechanisms through comprehensive

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Silicosis cases: Govt team inspects stone-crushing units in Salanpur

STATESMAN NEWS SERVICE

ASANSOL, 2 MARCH

A high-level multi-departmental team of the state government visited the stone crushing and silica crushing units in Salanpur Block to inspect the operations and pollution control measures undertaken by the factory owners in response to the growing cases of silicosis in the block. Recently, cases of silicosis have been officially reported among workers of these units in West Burdwan district, with two such workers having died.

A number of people have died, and about ten people have been found to be suffering from silicosis in Barabhui village of Salanpur Block in West Burdwan District. The National Human Rights Commission (NHRC) has already ordered a probe into the incident to the District Magistrate of West Burdwan, S. Ponnambalam, and requested a detailed report.

Meanwhile, the district health and civil administration organised a camp for detection and then a medical board to identify the patients.

A team from the district administration, pollution control board, and labor department conducted a joint inspection of such factories in Salanpur Block on Friday. "For the past two months, we have been working on the prevention of silicosis in the district and have already conducted a workshop with stakeholders, including factory management," said S. Ponnambalam, DM of West Burdwan.

Now, after starting treatment and identification of the victims, who are mostly workers of the silica crushing factories in Salanpur Block, the district administration wants to check the conditions inside these factories.

The ADM (General) of West Burdwan had also submitted a report to the DM after a visit to the spot. The CMOH of West Burdwan has also inspected the affected village.

NHRC

NHRC, India in partnership with Ministry of External Affairs to organise ITEC Executive Capacity Building Programme on human rights for senior-level functionaries of the NHRIs of Global South

Curtain Raiser

Press release

National Human Rights Commission

NHRC, India in partnership with Ministry of External Affairs to organise ITEC Executive Capacity Building Programme on human rights for senior-level functionaries of the NHRIs of Global South

The 6-day programme will begin on the 3rd March at New Delhi

The programme aims to provide insights into various dimensions of human rights, international perspectives and share the NHRC, India's experience to enhance awareness among participants of various NHRIs

<https://nhrc.nic.in/media/press-release/nhrc-india-partnership-ministry-external-affairs-organise-itec-executive>

The National Human Rights Commission (NHRC), India in collaboration with the Union Ministry of External Affairs (MEA) is organizing a six-day Indian Technical and Economic Cooperation (ITEC) Executive Capacity Building Programme on human rights for senior-level functionaries of the National Human Rights Institutions (NHRIs) of Global South at New Delhi from 3rd – 8th March, 2025. 47 participants from the NHRIs of 14 countries of Global South are likely to attend it. These are Madagascar, Uganda, Samoa, Timor Leste, DR Congo, Togo, Mali, Nigeria, Egypt, Tanzania, Mauritius, Burundi, Turkmenistan, Qatar. This customized programme has been developed in accordance to the need of NHRIs of participating countries and feedback provided earlier. Eminent persons with domain knowledge and expertise in capacity building and imparting training, will be the resource persons. The programme will be inaugurated by Chairperson of the NHRC, India Justice V. Ramasubramanian on Monday, 3rd march, 2025.

The programme aims to provide insights into various dimensions of human rights, international perspectives, and share NHRC, India's experience over the past three decades to enhance awareness among participants of various NHRIs. It seeks to strengthen South–South cooperation, enhance collaboration and networking, and improve human rights protection mechanisms through comprehensive capacity building and experience sharing.

The expected outcome includes developing a better understanding of international dimensions of human rights; a deeper understanding of NHRC, India's work in the field of human rights protection, and its best practices, which can be adopted by the other

NHRIs; improved networking among NHRIs, fostering collaborations and partnerships at regional and international levels; and enhanced capability to contribute towards the protection and promotion of human rights.

The participants will engage In lectures and interactive sessions by eminent persons and practitioners in the field, cultural immersion and field visits. The initiative is a part of NHRC's ongoing outreach efforts to enhance understanding and appreciation of various aspects of human rights and help in building capacity among senior functionaries of NHRIs.

PIB

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<https://pib.gov.in/PressReleaseDetailm.aspx?PRID=2107554®=3&lang=1>

Posted On: 02 MAR 2025 4:39 PM by PIB Delhi

The National Human Rights Commission (NHRC), India in collaboration with the Union Ministry of External Affairs (MEA) is organizing a six-day Indian Technical and Economic Cooperation (ITEC) Executive Capacity Building Programme on human rights for senior-level functionaries of the National Human Rights Institutions (NHRIs) of Global South at New Delhi from 3rd – 8th March, 2025. 47 participants from the NHRIs of 14 countries of Global South are likely to attend it. These are Madagascar, Uganda, Samoa, Timor Leste, DR Congo, Togo, Mali, Nigeria, Egypt, Tanzania, Mauritius, Burundi, Turkmenistan, Qatar. This customized programme has been developed in accordance to the need of NHRIs of participating countries and feedback provided earlier. Eminent persons with domain knowledge and expertise in capacity building and imparting training, will be the resource persons. The programme will be inaugurated by Chairperson of the NHRC, India Justice V. Ramasubramanian on Monday, 3rd march, 2025.

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NSK

(Release ID: 2107554) Visitor Counter : 421

The Statesman

NHRC, MEA to organise 6-day programme on human rights in Delhi

Altogether 47 participants from the NHRIs of 14 Global South countries are likely to attend the event, the NHRC said on Sunday.

<https://www.thestatesman.com/india/nhrc-mea-to-organise-6-day-programme-on-human-rights-in-delhi-1503403750.html>

Statesman News Service | New Delhi | March 2, 2025 10:21 pm

The National Human Rights Commission (NHRC), in collaboration with the Ministry of External Affairs (MEA), will organise a six-day Indian Technical and Economic Cooperation (ITEC) Executive Capacity Building Programme on human rights for senior-level functionaries of the National Human Rights Institutions (NHRIs) from the Global South in New Delhi from March 3–8.

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The participating countries include Madagascar, Uganda, Samoa, Timor-Leste, DR Congo, Togo, Mali, Nigeria, Egypt, Tanzania, Mauritius, Burundi, Turkmenistan, and Qatar. This customised programme has been developed in accordance with the needs of the NHRIs of these countries and feedback provided earlier. Eminent persons with domain knowledge and expertise in capacity building and imparting training will be the resource persons. NHRC Chairperson Justice V. Ramasubramanian will inaugurate the programme on March 3.

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The Tribune

NHRC to organise ITEC Executive Capacity Building Programme on human rights

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<https://www.tribuneindia.com/news/world/nhrc-to-organise-itec-executive-capacity-building-programme-on-human-rights/>

ANI | Updated At : 09:21 PM Mar 02, 2025 IST

New Delhi [India], March 2 (ANI): The National Human Rights Commission (NHRC) in collaboration with the Ministry of External Affairs is organising a six-day Indian Technical and Economic Cooperation (ITEC) Executive Capacity Building Programme on human rights for senior-level functionaries of the National Human Rights Institutions of Global South.

The programme to be held in the national capital is scheduled from March 3 to 8, the National Human Rights Commission stated in a press release.

47 participants from the NHRIs of 14 countries of the Global South are likely to attend the event. These are Madagascar, Uganda, Samoa, Timor Leste, DR Congo, Togo, Mali, Nigeria, Egypt, Tanzania, Mauritius, Burundi, Turkmenistan and Qatar, the statement said.

This customized programme has been developed in accordance to the need of NHRIs of participating countries and feedback provided earlier. Eminent persons with domain knowledge and expertise in capacity building and imparting training, will be the resource persons, the release added.

The programme will be inaugurated by Chairperson of the NHRC, India Justice V Ramasubramanian on Monday.

The programme aims to provide insights into various dimensions of human rights, international perspectives, and share NHRC, India's experience over the past three decades to enhance awareness among participants of various NHRIs. It seeks to strengthen South-South cooperation, enhance collaboration and networking, and improve human rights protection mechanisms through comprehensive capacity building and experience sharing, as per the statement.

NHRC, India in partnership with Ministry of External Affairs to organise ITEC Executive Capacity Building Programme on human rights for senior-level functionaries of the NHRIs of Global South. May like to refer to the press release at: <https://t.co/duygf3072p> pic.twitter.com/2lnDtXntVo

— NHRC India (@India_NHRC) March 2, 2025

According to the release, the expected outcome includes developing a better understanding of international dimensions of human rights; a deeper understanding of NHRC, India's work in the field of human rights protection, and its best practices, which can be adopted by the other NHRIs; improved networking among NHRIs, fostering collaborations and partnerships at regional and international levels; and enhanced capability to contribute towards the protection and promotion of human rights.

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(The story has come from a syndicated feed and has not been edited by the Tribune Staff.)

Pioneer

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[https://www.dailypioneer.com/2025/india/nhrc-to-organise-human-rights-program-for-global-south-nations.html#:~:text=National%20Human%20Rights%20Commission%20\(NHRC,Institutions%20\(NHRIs\)%20of%20Global%20South](https://www.dailypioneer.com/2025/india/nhrc-to-organise-human-rights-program-for-global-south-nations.html#:~:text=National%20Human%20Rights%20Commission%20(NHRC,Institutions%20(NHRIs)%20of%20Global%20South)

Monday, 03 March 2025 | Pioneer News Service | New Delhi

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Janta Se Rishta

NHRC मानवाधिकारों पर ITEC कार्यकारी क्षमता निर्माण कार्यक्रम आयोजित करेगा

<https://jantaserishta.com/delhi-ncr/nhrc-to-organise-itec-executive-capacity-building-programme-on-human-rights-3867764>

March 2, 2025

New Delhi: राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) विदेश मंत्रालय के सहयोग से ग्लोबल साउथ के राष्ट्रीय मानवाधिकार संस्थानों के वरिष्ठ स्तर के पदाधिकारियों के लिए मानवाधिकारों पर छह दिवसीय भारतीय तकनीकी और आर्थिक सहयोग (आईटीईसी) कार्यकारी क्षमता निर्माण कार्यक्रम आयोजित कर रहा है। राष्ट्रीय राजधानी में आयोजित होने वाला कार्यक्रम 3 से 8 मार्च तक निर्धारित है, राष्ट्रीय मानवाधिकार आयोग ने एक प्रेस विज्ञप्ति में कहा। ग्लोबल साउथ के 14 देशों के एनएचआरआई के 47 प्रतिभागियों के इस कार्यक्रम में भाग लेने की संभावना है। बयान में कहा गया है कि ये मेडागास्कर, युगांडा, समोआ, तिमोर लेस्ते, डीआर कांगो, टोगो, माली, नाइजीरिया, मिस्र, तंजानिया, मॉरीशस, बुरुंडी, तुर्कमेनिस्तान और कतर हैं। यह अनुकूलित कार्यक्रम भाग लेने वाले देशों के एनएचआरआई की आवश्यकता और पहले दिए गए फीडबैक के अनुसार विकसित किया गया है।

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— NHRC India (@India_NHRC) March 2, 2025

कार्यक्रम का उद्घाटन सोमवार को एनएचआरसी, भारत के अध्यक्ष न्यायमूर्ति वी रामसुब्रमण्यम द्वारा किया जाएगा। कार्यक्रम का उद्देश्य मानवाधिकारों के विभिन्न आयामों, अंतर्राष्ट्रीय परिप्रेक्ष्यों में अंतर्दृष्टि प्रदान करना और विभिन्न एनएचआरआई के प्रतिभागियों के बीच जागरूकता बढ़ाने के लिए पिछले तीन दशकों में एनएचआरसी, भारत के अनुभव को साझा करना है। बयान के अनुसार, यह दक्षिण-दक्षिण सहयोग को मजबूत करने, सहयोग और नेटवर्किंग को बढ़ाने और व्यापक क्षमता निर्माण और अनुभव साझा करने के माध्यम से मानवाधिकार संरक्षण तंत्र में सुधार करने का प्रयास करता है।

विज्ञप्ति के अनुसार, अपेक्षित परिणाम में मानवाधिकारों के अंतर्राष्ट्रीय आयामों की बेहतर समझ विकसित करना; एनएचआरसी की गहन समझ, मानवाधिकार संरक्षण के क्षेत्र में भारत का कार्य और इसकी सर्वोत्तम प्रथाएँ, जिन्हें अन्य एनएचआरआई द्वारा अपनाया जा सकता है; एनएचआरआई के बीच बेहतर नेटवर्किंग, क्षेत्रीय और अंतर्राष्ट्रीय स्तरों पर सहयोग और भागीदारी को बढ़ावा देना; और मानवाधिकारों के संरक्षण और संवर्धन में योगदान करने की बढ़ी हुई क्षमता शामिल है।

प्रतिभागी क्षेत्र में प्रतिष्ठित व्यक्तियों और चिकित्सकों द्वारा व्याख्यान और संवादात्मक सत्रों, सांस्कृतिक विसर्जन और क्षेत्र के दौरे में भाग लेंगे। बयान के अनुसार, यह पहल मानवाधिकारों के विभिन्न पहलुओं की समझ और प्रशंसा बढ़ाने और एनएचआरआई के वरिष्ठ पदाधिकारियों के बीच क्षमता निर्माण में मदद करने के लिए एनएचआरसी के चल रहे आउटरीच प्रयासों का एक हिस्सा है। (एनआई)

Hindusthan Samachar

मानवाधिकारों पर कल से 6 दिवसीय आईटीईसी कार्यकारी क्षमता निर्माण कार्यक्रम की शुरुआत

<https://www.hindusthansamachar.in/Encyc/2025/3/2/ITEC-Executive-Capacity-Building-Programme-on-huma.php>

नई दिल्ली, 2 मार्च (हि.स.)। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी), भारत केंद्रीय विदेश मंत्रालय (एमईए) के सहयोग से ग्लोबल साउथ के राष्ट्रीय मानवाधिकार संस्थानों (एनएचआरआई) के वरिष्ठ स्तर के पदाधिकारियों के लिए मानवाधिकारों पर छह दिवसीय भारतीय तकनीकी और आर्थिक सहयोग (आईटीईसी) कार्यकारी क्षमता निर्माण कार्यक्रम का आयोजन 3 से 8 मार्च, 2025 तक नई दिल्ली में कर रहा है।

राष्ट्रीय मानवाधिकार आयोग के अनुसार ग्लोबल साउथ के 14 देशों के एनएचआरआई के 47 प्रतिभागियों के इसमें भाग लेने की संभावना है। इनमें मेडागास्कर, युगांडा, समोआ, तिमोर लेस्ते, डीआर कांगो, टोगो, माली, नाइजीरिया, मिस्र, तंजानिया, मॉरीशस, बुरुंडी, तुर्कमेनिस्तान और कतर देश हैं। यह अनुकूलित कार्यक्रम भाग लेने वाले देशों के एनएचआरआई की आवश्यकता और पहले दिए गए फीडबैक के अनुसार विकसित किया गया है। क्षमता निर्माण और प्रशिक्षण प्रदान करने में डोमेन ज्ञान और विशेषज्ञता वाले प्रतिष्ठित व्यक्ति संसाधन व्यक्ति होंगे। कार्यक्रम का उद्घाटन एनएचआरसी, भारत के अध्यक्ष न्यायमूर्ति वी. रामसुब्रमण्यम 3 मार्च, 2025 को करेंगे।

कार्यक्रम का उद्देश्य मानवाधिकारों के विभिन्न आयामों, अंतरराष्ट्रीय परिप्रेक्ष्यों में अंतर्दृष्टि प्रदान करना और विभिन्न एनएचआरआई के प्रतिभागियों के बीच जागरूकता बढ़ाने के लिए पिछले तीन दशकों में एनएचआरसी, भारत के अनुभव को साझा करना है। यह दक्षिण-दक्षिण सहयोग को मजबूत करना, सहयोग और नेटवर्किंग को बढ़ाना और व्यापक क्षमता निर्माण और अनुभव साझा करने के माध्यम से मानवाधिकार संरक्षण तंत्र में सुधार करना चाहता है। अपेक्षित परिणाम में मानवाधिकारों के अंतरराष्ट्रीय आयामों की बेहतर समझ विकसित करना, एनएचआरसी, मानवाधिकार संरक्षण के क्षेत्र में भारत के काम और इसकी सर्वोत्तम प्रथाओं की गहरी समझ, जिसे अन्य एनएचआरआई द्वारा अपनाया जा सकता है, एनएचआरआई के बीच बेहतर नेटवर्किंग, क्षेत्रीय और अंतरराष्ट्रीय स्तर पर सहयोग और साझेदारी को बढ़ावा देना और मानवाधिकारों के संरक्षण और संवर्धन में योगदान करने की बढ़ी हुई क्षमता शामिल है।

प्रतिभागी क्षेत्र में प्रख्यात व्यक्तियों और पेशेवरों द्वारा व्याख्यान और संवादात्मक सत्रों, सांस्कृतिक विसर्जन और क्षेत्र के दौरे में भाग लेंगे। यह पहल मानवाधिकारों के विभिन्न पहलुओं की समझ और प्रशंसा बढ़ाने और एनएचआरआई के वरिष्ठ पदाधिकारियों के बीच क्षमता निर्माण में मदद करने के लिए एनएचआरसी के चल रहे आउटरीच प्रयासों का एक हिस्सा है।

हिन्दुस्थान समाचार / दधिबल यादव

Livevns.news

मानवाधिकारों पर कल से 6 दिवसीय आईटीईसी कार्यकारी क्षमता निर्माण कार्यक्रम की शुरुआत

<https://livevns.news/National/itec-executive-capacity-building-programme-on-humaphp/cid16306559.htm>

By Livevns.news Desk | Mar 2, 2025, 17:28 IST

नई दिल्ली, 2 मार्च (हि.स.)। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी), भारत केंद्रीय विदेश मंत्रालय (एमईए) के सहयोग से ग्लोबल साउथ के राष्ट्रीय मानवाधिकार संस्थानों (एनएचआरआई) के वरिष्ठ स्तर के पदाधिकारियों के लिए मानवाधिकारों पर छह दिवसीय भारतीय तकनीकी और आर्थिक सहयोग (आईटीईसी) कार्यकारी क्षमता निर्माण कार्यक्रम का आयोजन 3 से 8 मार्च, 2025 तक नई दिल्ली में कर रहा है।

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कार्यक्रम का उद्देश्य मानवाधिकारों के विभिन्न आयामों, अंतरराष्ट्रीय परिप्रेक्ष्यों में अंतर्दृष्टि प्रदान करना और विभिन्न एनएचआरआई के प्रतिभागियों के बीच जागरूकता बढ़ाने के लिए पिछले तीन दशकों में एनएचआरसी, भारत के अनुभव को साझा करना है। यह दक्षिण-दक्षिण सहयोग को मजबूत करना, सहयोग और नेटवर्किंग को बढ़ाना और व्यापक क्षमता निर्माण और अनुभव साझा करने के माध्यम से मानवाधिकार संरक्षण तंत्र में सुधार करना चाहता है। अपेक्षित परिणाम में मानवाधिकारों के अंतरराष्ट्रीय आयामों की बेहतर समझ विकसित करना, एनएचआरसी, मानवाधिकार संरक्षण के क्षेत्र में भारत के काम और इसकी सर्वोत्तम प्रथाओं की गहरी समझ, जिसे अन्य एनएचआरआई द्वारा अपनाया जा सकता है, एनएचआरआई के बीच बेहतर नेटवर्किंग, क्षेत्रीय और अंतरराष्ट्रीय स्तर पर सहयोग और साझेदारी को बढ़ावा देना और मानवाधिकारों के संरक्षण और संवर्धन में योगदान करने की बढ़ी हुई क्षमता शामिल है।

प्रतिभागी क्षेत्र में प्रख्यात व्यक्तियों और पेशेवरों द्वारा व्याख्यान और संवादात्मक सत्रों, सांस्कृतिक विसर्जन और क्षेत्र के दौरे में भाग लेंगे। यह पहल मानवाधिकारों के विभिन्न पहलुओं की समझ और प्रशंसा बढ़ाने और एनएचआरआई के वरिष्ठ पदाधिकारियों के बीच क्षमता निर्माण में मदद करने के लिए एनएचआरसी के चल रहे आउटरीच प्रयासों का एक हिस्सा है।

हिन्दुस्थान समाचार / दधिबल यादव

The Statesman

Silicosis cases: Multi departmental team inspects factories in Salanpur block

A high multi-departmental team of the state government visited the stone crushing and silica crushing units in Salanpur Block and inspected the mode of operations and the kind of pollution control measures undertaken by the factory owners.

<https://www.thestatesman.com/bengal/silicosis-cases-multi-departmental-team-inspects-factories-in-salanpur-block-1503403407.html>

SNS | Kolkata | March 2, 2025 7:20 am

A high multi-departmental team of the state government visited the stone crushing and silica crushing units in Salanpur Block and inspected the mode of operations and the kind of pollution control measures undertaken by the factory owners. This follows after growing cases of silicosis in the block. Recently, cases of silicosis have been officially reported amongst workers of these units in West Burdwan district. Two such workers have also died.

It should be noted that in recent times, a number of people have died and about 10 people have been found to be suffering from silicosis in Barabhui village of Salanpur Block in West Burdwan district. The National Human Rights Commission (NHRC) has already ordered a probe into the incident by the district magistrate of West Burdwan, S Ponnambalam and submit a detail report.

Meanwhile, the district administration organised a camp for detection and then a medical board to identify the patients.

A team of district administration, pollution control board and labour department made a joint inspection in such factories at Salanpur block on Friday. Since the past two months we have started prevention of silicosis work in the district and had already conducted a workshop in which members of the stakeholders including the factory management were present," said S Ponnambalam, DM of West Burdwan.

Now, after starting treatment and identification of the victims, who are mostly workers of the silica crushing factories in Salanpur block, the district administration wants to check the conditions inside these factories.

The ADM (general) of West Burdwan had also submitted a report to the DM after a visit to the spot. The CMOH of West Burdwan has also inspected the affected village.

Local leader Moloy Ghatak is also the labour minister of the state and BJP's Asansol South MLA Agnimitra Paul has already taken up the issue of the increasing silicosis cases in Salanpur block and has started an agitation.

Patrika News

महिलाओं की सर्जरी की तस्वीरें अपलोड करने पर मानव अधिकार आयोग सख्त

आयुष्मान भारत योजना के तहत इलाज और ऑपरेशन कराने वाली महिलाओं की तस्वीर पोर्टल पर अपलोड करने के मामले में राष्ट्रीय मानव अधिकार(National Human Rights) ने सख्त रुख अपनाया है।

<https://www.patrika.com/bhopal-news/human-rights-commission-strict-on-uploading-pictures-of-womens-surgeries-19433231>

भोपाल•Mar 02, 2025 / 10:15 am•

Avantika Pandey

MP News : आयुष्मान भारत योजना के तहत इलाज और ऑपरेशन कराने वाली महिलाओं की तस्वीर पोर्टल पर अपलोड करने के मामले में राष्ट्रीय मानव अधिकार(National Human Rights) ने सख्त रुख अपनाया है। आयोग ने स्वास्थ्य विभाग के अपर मुख्य सचिव, प्रमुख सचिव और आयुष्मान भारत के सीईओ को नोटिस भेजकर 7 दिन में जवाब तलब किया है। आयोग ने अफसरों को फटकार लगाते हुए कहा कि योजना में ऐसा कोई नियम नहीं है जिसे अनिवार्य बताकर महिला मरीजों के निजी अंगों की तस्वीरें अपलोड की जाएं।

यह बेहद परेशान करने वाला कृत्य है। मरीजों की गोपनीयता और गरिमा का उल्लंघन है। उधर, निजता का उल्लंघन इसलिए है क्योंकि आयुष्मान(Ayushman Bharat Yojana) के पोर्टल पर फोटो अपलोड होने से पहले 4-5 हाथों से गुजरती है। ऐसे में इनके सार्वजनिक होने का खतरा रहता है।

यह है मामला

असल में यहां आयुष्मान योजना के तहत इलाज कराने वाले मरीजों के सर्जरी पार्ट की तस्वीरें ली जाती हैं। इन तस्वीरों को आयुष्मान के ट्रांजेक्शन मैनेजमेंट सिस्टम (टीएमएस) पोर्टल पर अपलोड किया जाता है। इनमें महिला के कंधे का ऑपरेशन, ब्रेस्ट सर्जरी, महिला की किडनी का ऑपरेशन इत्यादि की तस्वीरें भी शामिल हैं। आयुष्मान क्लेम पास कराने के लिए इन फोटो को सबूत के तौर पर इस्तेमाल किया जाता है।

यह अनैतिक-अवैध

आयोग ने कहा, महिला मरीजों की सर्जरी पार्ट की तस्वीर से छेड़छाड़ हो सकती है। यह गंभीर है। यह कृत्य गंभीर और मरीजों की गरिमा के खिलाफ है। अनैतिक और अवैध है।

The Tribune

Dhankhar stands firm on constitutional issues as he completes half his term as V-P

A former Member of the Lok Sabha and a senior advocate, Dhankhar assumed the office of the Vice-President on August 11, 2022, 25 days after resigning as the Governor of West Bengal

<https://www.tribuneindia.com/news/india/dhankhar-stands-firm-on-constitutional-issues-as-he-completes-half-his-term-as-v-p/>

Satya Prakash, Tribune News Service | New Delhi, Updated At : 11:42 PM Mar 02, 2025
IST

As Jagdeep Dhankhar completes half of his term as the Vice-President of India, he has set the cat among the pigeons by raising several constitutional issues, reiterating a firm stand on separation of powers.

A former Member of the Lok Sabha and a senior advocate, Dhankhar assumed the office of the Vice-President on August 11, 2022, 25 days after resigning as the Governor of West Bengal.

Be it separation of powers, judicial appointments, opposition's attacks on him or the Collegium's decision to summon Allahabad High Court judge Shekhar Kr Yadav or the recent attacks on Hindus in Bangladesh, Dhankhar has not shied away from speaking his mind, triggering debates in political and legal circles.

Barely a few months after assuming his office, Dhankhar had on December 2, 2022, questioned the undoing of the National Judicial Appointments Commission (NJAC) Act and the 99th Constitutional Amendment, wondering if a constitutional amendment unanimously passed by Parliament reflecting the will of the people could be declared unconstitutional by the Supreme Court. Noting that Article 145(3) said interpretation of the Constitution could be done when a substantial question of law was involved, he said nowhere it suggested a provision could be run down. He said the three organs should respect the "Lakshman rekha".

However, the V-P's comments on the Collegium didn't go down well with the Supreme Court which asserted that the Collegium system was the law of the law that must be followed. A Bench led by Justice SK Kaul (since retired) had asked Attorney General R Venkataramani to advise the government on the correct legal position on the issue.

Addressing the 83rd All India Presiding Officers Conference in Jaipur, Dhankhar had on January 11, 2023, questioned the Supreme Court's landmark verdict in the Kesavananda Bharati case, saying it set a bad precedent. If any authority questioned Parliament's power to amend the Constitution, it would be difficult to say "we are a democratic nation", he said.

However, the then CJI DY Chandrachud contradicted him by describing the basic structure doctrine as the North Star which guided its interpreters and implementers alike when the path looked convoluted.

Breaking his silence on the Opposition's attempt to remove him, Dhankhar, who is also the Rajya Sabha Chairperson, in December 2024 termed it a hasty move akin to using a rusted vegetable-cutting knife for bypass surgery.

"Just look at the notice against the Vice-President. Just look at the six links they have given. You'll be shocked. Chandra Shekhar Ji once said, 'Never use a vegetable-cutting knife for bypass surgery.' The notice wasn't even a vegetable-cutting knife; it was rusted. There was haste. When I read it, I was astonished. But what surprised me more was that none of you read it. If you had, you wouldn't have been able to sleep for days", Dhankhar said, addressing a function of the Women Journalist Welfare Trust.

In a suo motu statement in the Rajya Sabha on February 13, Dhankhar asserted that only Parliament has jurisdiction to deal with the removal of Justice Shekhar Kumar Yadav as a judge of the Allahabad High Court for his alleged misconduct as 55 opposition MPs have given a notice in this regard.

"The jurisdiction for the stated subject matter constitutionally lies in exclusivity with the Chairman Rajya Sabha and in an eventuality with the Parliament and Hon'ble President," he said, informing the House that the Rajya Sabha Secretary General has been asked to share the information with the Supreme Court Secretary General.

Highlighting human rights violations against Hindus in Bangladesh, in October last year Dhankhar questioned the global silence on the issue and said being "too tolerant" against such transgressions was not appropriate. Addressing the foundation day celebrations of the National Human Rights Commission, he said the "so-called moral preachers, custodians of human rights" stood exposed.

Senior advocate said, "He (Dhankhar) has taken a very bold stand on various issues. But that's the stand of the Executive. Probably, he would not have taken such a stand had he continued to be in the legal profession."